

FORM G:
INVITATION FOR EXPRESSION OF INTEREST FOR
DISTRIBUTION LOGISTICS INFRASTRUCTURE PRIVATE
LIMITED OPERATING IN LOGISTICS INDUSTRY
AT NAGPUR (BORKHEDI) AND BENGALURU (ANEKAL)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DISTRIBUTION LOGISTICS INFRASTRUCTURE PRIVATE LIMITED ("CD") (CIN: U85110MH1992PTC294462)
2.	Address of the registered office	113, 1st Floor, Shyam Kamal B Society, 27 Tejpal Road, Vile Parle East, Mumbai City, Mumbai, Maharashtra, India, 400057
3.	URL of website	http://dlinfra.com/
4.	Details of place where majority of fixed assets are located	Operational Sites at Nagpur (Borkhedi) and Bengaluru (Anekal) Land at Palwal, Chennai and Hassan
5.	Installed capacity of main products/ services	Nagpur Railways siding with 2 handling lines and 2 holding/parking lines, besides sick and brake van line. The Inland Container Depot with more than 11 acres of customs notified area having 50000 sq.ft of covered warehouse. Bengaluru- Private Freight Container with Two Handling lines and one holding/parking line. Customs notified area housing 60000 sqft of warehouse awaiting notification.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations was INR 42,09,00,000/- as on 31st March 2025.
7.	Number of employees/ workmen	85 Employees as on 14th May, 2026 (CIRP Commencement Date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details may be sought by sending a request to the Resolution Professional at: cirp.distributionlogistics@gmail.com ipprashantjain@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details of the process and manner of submitting an expression of interest in the corporate insolvency resolution process of the CD, including the eligibility criteria for prospective resolution applicants (as approved by the Committee of Creditors ("CoC") under Section 25(2)(h) of the Insolvency and Bankruptcy Code, 2016, are set out in the detailed Invitation for Expression of Interest. The detailed Invitation for Expression of Interest containing these details, is available on the website of the CD and can be accessed at [http://www.dlinfra.com/]. Any other details may be sought by sending a request to the Resolution Professional at: cirp.distributionlogistics@gmail.com ipprashantjain@gmail.com
10.	Last date for receipt of expression of interest	25th July, 2026
11.	Date of issue of provisional list of prospective resolution applicants	04th August, 2026
12.	Last date for submission of objections to provisional list	09th August, 2026
13.	Date of issue of final list of prospective resolution applicants	19th August 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24th August 2026
15.	Last date for submission of resolution plans	23rd September, 2026
16.	Process email id to submit Expression of Interest	cirp.distributionlogistics@gmail.com
17.	Details of Corporate Debtor's registration as a MSME	CD is not a MSME

Note: The timelines as stated herein remain subject to modification / extension with the approval of the CoC.

Prashant Jain
Resolution Professional in the matter of
DISTRIBUTION LOGISTICS INFRASTRUCTURE PRIVATE LIMITED
Registration Number: IBBI/PA-001/IP-P01368/2018-19/12131
Office no 1, First Floor, Gami Tera, Plot no, 45,51, Sector 6,
Sanpada, Navi Mumbai 400705.

Date: 10th July, 2026
Place: Mumbai

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